

undertaken to find out the best form of maximising procurement of wheat, was one by a Group headed by the Minister for Heavy Industries. The Report of the Group was an internal secret note not meant for being made public.

Government have already announced a scheme of Incentive Bonus to States related to the level of procurement of wheat.

#### Expenditure on "Drought Prone Areas Programme"

121 SHRI SAT PAL KAPUR Will the Minister of AGRICULTURE be pleased to state

(a) the total expenditure incurred by Government on the 'Drought Prone Areas Programme' since it was launched

(b) the State-wise break-up of expenditure under this programme in financial terms, and

(c) the assessment of Government with regard to the implementation of the programme?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF SHER SINGH) (a) Since its inception in 1970-71 an expenditure of Rs 66.87 crores was incurred on the Drought Prone Areas Programme till the end of 1972-73.

(b) The State-wise break-up of the expenditure is given in the enclosed statement,

(c) The programme implementation has been on the whole satisfactory?

#### Statement

Statement showing the Total Expenditure (State-wise) till 1972-73 on D.P.A.P. since its Inception

Sl. No.	Name of the State	(Rs. in crores)
1	Andhra Pradesh	7.88
2	Bihar	1.92
3	Gujarat	7.95
4	Haryana	2.78
5	Jammu and Kashmir	0.72
6	Madhya Pradesh	4.00
7	Maharashtra	9.59
8	Mysore	8.41
9	Orissa	2.39
10	Rajasthan	10.77
11	Tamil Nadu	2.59
12	Uttar Pradesh	5.95
13	West Bengal	1.56
TOTAL		66.87

#### Revision of existing Policy for allotment of Government accommodation.

122 SHRI S M BANFRJEE  
SHRI CHANDRA BHAL MANI  
TIWARI

Will the Minister of WORKS AND HOUSING be pleased to state

(a) whether a large number of Government servants have constructed their own houses and are also occupying Government accommodation,

(b) whether these employees have either sub-let Government accommodation and are residing in their houses or sub-let their houses,

(c) whether the son or daughter of a deceased Government servant who is

in Government service is allocated a Government quarter immediately while those who have put in long years of service are not allotted any quarter and are waiting for their turn for the last several years, and

(d) if so, the steps taken by Government to revise its existing policy?

**THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA)** (a) According to the information available as on 19th December 1972 out of 99 828 persons interested in general pool accommodation only 13,720 own houses in Delhi/ New Delhi. Of these 4 646 persons are in occupation of general pool accommodation

(b) At present Government servants owning houses at the station of their posting are eligible for allotment of accommodation from the general pool. Surrendering of general pool accommodation is not permissible under the Allotment Rules and where such cases come to notice action is taken against the allottees found guilty and penalties are imposed in accordance with the provisions of the Allotment Rules.

(c) According to the existing orders one of the benignant relations of a deceased Government servant is sanctioned an ad hoc allotment on request if he is working in an eligible office and has been sharing accommodation with the deceased officer for a period of at least six months before the date of his death.

(d) It is proposed to review the policy in regard to the eligibility of Government servants owning houses at the station of their posting for allotment of accommodation from the general pool.

**Prices of foodgrains during May and June, 1973**

123 **SHRI S M BANERJEE** Will the Minister of AGRICULTURE be pleased to state

(a) whether the prices of all foodgrains went up during May and June, 1973 throughout the country and

(b) if so, what steps have been taken or are being taken by the Government to make food articles available and sold at a reasonable price?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P SHINDE)** (a) Yes, Sir

(b) The steps taken by Government to make food articles available at reasonable prices include—

(1) Supplementing the market availability by distribution of large quantities at reasonable prices through public distribution system

(ii) Regulation of prices of essential food articles including wheat and wheat products

(iii) Intensification of anti hoarding and anti-smuggling measures

**Labour colonies under the Industrial Housing Scheme in Kanpur**

124 **SIRI S M BANERJEE** Will the Minister of WORKS AND HOUSING be pleased to state

(a) what further steps have been taken to regularise the occupancy of nearly 4 000 Central Government employees including 3 000 Defence employees living in various labour colonies built under the Industrial Housing Scheme in Kanpur and

(b) whether the Defence Ministry has now agreed to purchase the houses?